

Shrimati Tarkeahwari Sinha: May I know whether the Indian Medical Association has expressed the view that without increasing the pay of the doctors, it will become very impracticable to debar private practice, and if the Government has received...

Mr. Deputy-Speaker: What is the question? The hon. Member ought not to give information.

Shrimati Tarkeahwari Sinha: I want to know what the Government is trying to do in regard to that.

Mr. Deputy-Speaker: Is the Government trying to implement the recommendation or the advice of the Central Advisory Board of Medical Education?

Shrimati Chandrasekhar: The hon. Member's question was, as I understood it formerly, that the doctors who are not allowed to practice should be given some monetary help. That is also being implemented in all the States and even in the Centre, where the doctors are not allowed private practice. The medical officers have been permitted to get an allowance of 25 per cent. of their pay as compensation for loss of private practice.

HOSPITALS AND MEDICAL INSTITUTIONS (AID)

*983. **Dr. Rama Rao:** (a) Will the Minister of Health be pleased to state how many States have requested the Centre for financial aid to specified hospitals and medical institutions during the current year?

(b) How many of them are being aided and to what extent?

(c) Have the Government of India received any special requests from the Punjab Government for the above purpose and how far have they been met?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) and (b). A statement giving the information is laid on the Table of the House. [See Appendix V, annexure No. 56]

(c) Yes. The matter is under examination in the Ministry of Rehabilitation.

Dr. Rama Rao: May I know whether the Punjab Government asked for any help for the Amritsar Medical College?

Shrimati Chandrasekhar: Yes, that is one of the requests.

Dr. Rama Rao: The statement shows the requests and amounts granted. Am I to understand that there were no other requests than those shown in the statement?

Mr. Deputy-Speaker: The statement shows the requests received and the amounts granted. Does it mean that those not granted also should be included in the statement?

Dr. Rama Rao: No, Sir.

Mr. Deputy-Speaker: What then is this question about?

Dr. Rama Rao: My question was:

"(a) Will the Minister of Health be pleased to state how many States have requested the Centre for financial aid to specified hospitals and medical institutions during the current financial year?"

Mr. Deputy-Speaker: What is the answer to part (a)?

Shrimati Chandrasekhar: In reply to (a) and (b) two statements are laid on the Table of the House. One gives the assistance already given in 1952-53; and those that are under consideration are given in the other list.

Mr. Deputy-Speaker: Both of them together will make up the list.

Dr. Rama Rao: I have not received answer to my question.

Mr. Deputy-Speaker: That has been answered in that way. Hon. Member has got all the answers.

Dr. Rama Rao: My question is this.....

Mr. Deputy-Speaker: The hon. Minister has not got that information.

Shrimati Renu Chakravarty: May we know whether and why the Medical College in Calcutta was refused grant from the Centre?

Shrimati Chandrasekhar: I have no information. I will give you the answer later on.

Mr. Deputy-Speaker: If individual cases are brought to notice, certainly they will be able to answer.

TELEPHONE EXCHANGES

*985. **Shri Ramji Verma:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Members of Parliament have complained against the Telephone Exchange working in Delhi and have been demanding replacement of manual telephones; and

(b) whether it is also a fact that certain Members feeling inconvenienced due to the working of the exchange telephones have returned their telephones and have asked their replacement by automatic ones?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, some Members have complained. These complaints, however, are more directed against the Manual system of telephones rather than against the working of the Exchange itself. It may be added that the Department addressed letters to all M.Ps. having manual telephones requesting them to report their complaints, to the Parliament Assistant of Delhi Telephones for prompt attention. The Parliament Assistant has not received a single complaint from any Member to date. A copy of the letter, and a comparative statement of complaints Exchange-wise is laid on the Table of the House. [See Appendix V, annexure No. 57].

(b) Yes, two Members got their manual telephones disconnected but without giving a fair trial. The disconnections were asked for not on the ground of bad service but due, as stated by one of them, to his 'hatred' for the manual telephones.

श्री राजजीवर्मा : गवर्नमेंट कब तक वाटोमेटिक टेलिफोन देने की कोशिश कर रही है ?

श्री राज बहादुर : जैसे ही तीस हज़ारो एक्सचेंज ख़ुल जाता है उस के बाद फ़ौरन कोशिश की जायेगी, और आशा है कि करबारी के अन्त तक यह सम्भव ही सकेगा ।

Sardar Hakim Singh: Have any attempts been made to bring about some compromise between that Member and this manual telephone?

Shri Raj Bahadur: An attempt was made.

Shri K. K. Basu: Is the hon. Minister in a position to assure the House that these complaints would be attended to immediately so that Members would be more energetic in sending their complaints?

Shri Raj Bahadur: I welcome the suggestion, but this is already being done.

Mr. Deputy Speaker: There is not sufficient time for that good humour here.

DECONTROL OF RICE IN HYDERABAD

*986. Shri P. Ramaswamy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Government of Hyderabad have decontrolled millets and wheat;

(b) whether the prices of millets have gone up or come down as a result of this measure;

(c) whether there is a proposal to decontrol rice in Hyderabad; and

(d) whether the Central Government have given an assurance to Hyderabad Government to supply them rice to maintain a rice ration of six ounces?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) Restriction on the movement and sale of millets within the State have been removed. In the case of wheat, restrictions on sale and movement within each district only have been removed.

(b) There was a slight increase in the prices during August and September after the relaxation, but in October the prices began to decline. The increase in August and September, which are lean months, is usual.

(c) No.

(d) The Central Government have increased the allotment of rice to Hyderabad in 1952 and this will enable them to maintain the present scale of 6 oz. of rice.

Shri P. Ramaswamy: May I know, Sir, what amount of rice Hyderabad has asked for 1953 and how much the Central Government has decided to give?

Shri M. V. Krishnappa: The demand for 1953 is for 40,000 tons of rice, but we have not yet taken a final decision regarding the allotments. In any case, we hope to give them 40,000 tons provided our stocks permit us.

Shri P. Ramaswamy: Has the Government of Hyderabad given up monopoly right procurement, and if so, will they be able to maintain 6 oz. rice ration with what they get from the Centre?

Shri M. V. Krishnappa: The over-all ration is 12 oz. of which the rice portion is 6 oz. Locally, they are going to procure according to a levy system.